

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 13 of 2013
In Appeal No. 199 of 2012

Dated : 23rd January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

**The South Indian Sugar Mills
Association & Ors.**

... Petitioner(s)

Versus

**Tamil Nadu Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Petitioner(s) : Mr. K. Gopal Choudary
Mr. T. Srinivasa Murthy

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.2

ORDER

Rejoinder is being filed today after serving copy on the other side.

Post the matter for further hearing on **21.02.2014** before the Chennai Circuit Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js